

Central Administrative Tribunal  
Principal Bench

O.A. No. 647 of 2000  
MA No. 1471/2000

New Delhi, dated this the 30th June, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mrs. Lakshmi Swaminathan, Member (J)

Shri Y.N. Shrivastava,  
S/o Shri O.N. Shrivastava,  
Addl. Director General, C. R.P.F.  
R/o C-II/79, Bapa Nagar,  
Zakir Hussain Road,  
New Delhi. .. Applicant

(By Advocate: Shri S.P. Bhatia)

Versus

1. Union of India through  
the Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi.

2. Cabinet Secretary,  
Government of India,  
Cabinet Secretariat,  
New Delhi.

3. Secretary,  
Ministry of Home Affairs,  
North Block,  
New Delhi. .. Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Bhatia prays for permission to withdraw  
the O.A. Permission is granted and the O.A. is  
dismissed as withdrawn.

2. MA -1471/2000 seeking withdrawal of OA is allowed.

3. Issue Dasti.

*Lakshmi Swaminathan*  
(Mrs. Lakshmi Swaminathan)  
Member (J)

*S.R. Adige*  
(S.R. Adige)  
Vice Chairman (A)

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